

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

21(ND)2009

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2019.**

**NAME OF THE COMPANY: M/s. Smt. Madhu Bhaskar V/s. TNB Investments Pvt.Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

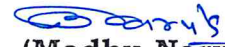
**Present:**

Advocates for the Petitioner.

Advocates for the Respondent.

**ORDER**

Bench has not assembled today. Renotify this case on 26<sup>th</sup> April, 2019.

  
**(Madhu Narula)**  
**Court Officer**